

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 07.04.2022 (THURSDAY)**

**COURT -II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) No. 54 of 2022	Ashok Srikishan Mundra Vs. Satya Narayan Gupta & Ors.	Susshil Daga	
<b>2.</b>	Comp. App. (AT) No. 57 of 2022	Silver Soil Industrial Park Pvt. Ltd. & Anr. Vs. Satya Narayan Gupta & Ors.	Prateek Kasliwal	

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